

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

CP/205(BEN)2020

Court No. 1

Item No. 15

Sec. 131(1)

In the matter of:

M/S QUINT WELLINGTON REDWOOD INDIA
CONSULTING PVT LTD

.....Petitioner

V/s

THE REGISTRAR OF COMPANIES,
KARNATAKA

.....Respondent.

order delivered on ..15/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. AKSHAY G

For Respondent(s):

SMT. PREMA HATTI

Order

Heard Mr. Akshay G, learned PCS for the Petitioner and Smt. Prema Hatti,
learned standing Counsel for the ROC through Video Conference.

Order Reserved in CP No. 205/BB/2020.

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

*Best copy
from Brunda*
Verified
16/07
Court Officer